(1)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP No.....

.....Versus.....

Date of Order	Orders
3-5-2001	Mr. Rajiv Sogarwal Counsel for applicant Counsel for respondents Adjourned on ... to ... Counsel for applicant Counsel for respondents Put up on 27-6-2001 Administrative ... By Order Court Officer
27.6.2001	Mr. Rajeev Sogarwal, counsel for the applicant The learned counsel for the applicant seeks to withdraw this Original Application with a liberty to file the fresh, if so advised. In view of the submissions made before me, This Original Application is disposed of as withdrawn with a liberty to file the fresh, if so advised. (S.K.AGARWAL) Judl.Member

Copy sent to applicant vide 1/259 Dated 3/8/2001